

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO.647/2015  
CA NO.

CORAM:


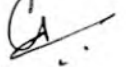



SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

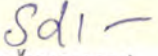
NAME OF THE COMPANY: Bharat Foils Ltd.

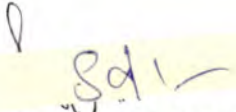
SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Amanbani	Advocat		
2.	Chandeshu	Adv.		
3.	Anupam	Kishor		
4.	Deepika	Rajav.		
5.	Manish	Raj	Company prosecutor for RD(NR)	

ORDER

At the request of the Learned Counsel of the parties, matter is posted to  
29.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)